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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 617/2011, I.A. 1538/2014, CCP(O) 40/2015 & I.As. 9496/2020, 9467/2020, 9568/2020, 9569/2020

SAROJ AGGARWAL AND ANR Plaintiffs Through: Mr.Rajshekhar Rao, Mr.Anirudh Wadhwa and Mr.Vipur Kumar, Ms.Gauhar Mirza and Mr.Shreeyash Lalit, Advs.

versus

 SHAKUNTALA AGGARWAL
 Defendant

 Through:
 Mr.Pranajl Saran, Adv.

 Ms.Ginny Gawri, Local
 Commissioner

CORAM: HON'BLE MR. JUSTICE V. KAMESWAR RAO <u>O R D E R</u> 12.11.2020

This matter is being heard through video-conferencing.

I.A.9496/2020

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1. When the matter was listed yesterday, I passed an order for the appearance of Ms.Ginny Gawri, Local Commissioner, appointed by this Court who had earlier visited the property for executing commission. She has appeared before me today.

2. Ms.Gawri shall visit the property in question to ascertain that the sealing of the rooms carried out by her on her previous visits are intact or not. For this purpose, the Registry shall provide the soft copy of the reports along with photographs submitted by her on April 15, 2015 and May 21, 2015 for comparison. The same shall be sent to her on her e-mail id, i.e.

This is a digitally signed order.





ginnygawri90@gmail.com by 12:00 noon tomorrow.

3. She shall visit the property at 4.00 pm on November 13, 2020, wearing a PPE kit and by taking all precautions. She shall undertake the commission in the presence of one counsel each on behalf of the plaintiffs and the defendant who shall also be wearing the PPE kit and take all the precautions. Neither the plaintiffs nor the defendant or any one for them shall be present when the Local Commissioner is undertaking the commission.

4. The Local Commissioner shall file her report on or before November 20, 2020. She shall be at liberty to take photographs while undertaking commission.

5. The Local commissioner shall be paid an amount of Rs.50,000/- by the defendant for carrying out the commission. Out of pocket expenses, if any, shall be paid as per actuals.

6. List the application on November 23, 2020.

7. Let a copy of the order be sent to Ms.Ginny Gawri on her e-mail id, i.e. ginnygawri90@gmail.com.

CS(OS) 617/2011

8. List on January 15, 2021 when a connected suit being CS (OS) 2610/2012 is listed.

V. KAMESWAR RAO, J

NOVEMBER 12, 2020/bh

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 18/07/2025 at 10:58:20